

Wednesday, 22nd April, 1936

THE
COUNCIL OF STATE DEBATES

VOLUME I, 1936

(15th February to 25th April, 1936)

ELEVENTH SESSION
OF THE
THIRD COUNCIL OF STATE, 1936



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COUNCIL OF STATE.

Wednesday, 22nd April, 1936.

The Council met in the Council Chamber of the Council House at Half Past Six of the Clock, the Honourable the President in the Chair.

THE HONOURABLE THE PRESIDENT: Secretary, have you any Bill to lay on the table ?

SECRETARY OF THE COUNCIL: No, Sir.

STANDING ADVISORY COMMITTEE FOR THE INDIAN POSTS AND TELEGRAPHS DEPARTMENT.

THE HONOURABLE THE PRESIDENT: I have to inform the Council that as a result of the election held on the 20th April, 1936, the following two non-official Members have been elected to serve on the Standing Advisory Committee for the Indian Posts and Telegraphs Department :

The Honourable Mr. H. P. Barua and
The Honourable Sir David Devadoss.

CENTRAL ADVISORY COUNCIL FOR RAILWAYS.

THE HONOURABLE THE PRESIDENT: I have also to inform the Council that as a result of the election held on the 20th April, 1936, the following six non-official Members have been elected to serve on the Central Advisory Council for Railways :

The Honourable Sardar Buta Singh.
The Honourable Rai Bahadur Lala Ram Saran Das.
The Honourable Khan Bahadur Syed Abdul Hafeez.
The Honourable Rai Bahadur Radha Krishna Jalan.
The Honourable Mr. Satyendra Chandra Ghosh Maulik and
The Honourable Dewan Bahadur G. Narayanaswami Chetty.

STATEMENT OF BUSINESS.

THE HONOURABLE THE PRESIDENT: Has the Honourable Leader of the House any statement to make ?

THE HONOURABLE KUNWAR SIR JAGDISH PRASAD (Leader of the House): Sir, I expect that the remaining Bill in the Assembly will probably be passed there tomorrow, and therefore the Statement of Business that I announced yesterday holds good, that is to say, we meet tomorrow for the discussion of five Bills and the day after for the discussion of two Bills, and I think it will probably be necessary to meet on Saturday for the discussion of the Bill which will be laid on the table on Friday morning.

The Council then adjourned till Eleven of the Clock on Thursday, the 23rd April, 1936.